

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2762
ANSWERED ON:13.03.2015
UNNECESSARY SURGERIES
Patil Shri Chandrakant Raghunath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of large number of unnecessary surgeries being performed on patients where surgery was not required;
- (b) if so, the details thereof; and
- (c) the corrective steps taken/proposed to be taken by the Government to protect the patients from such surgeries and action taken against hospitals/doctors involved therein?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c): Health is a state subject and it is the responsibility of the State Government to ensure that unnecessary surgeries are not resorted to by the hospitals under their jurisdictions. However, as far as AIIMS, New Delhi and three Central Government Hospitals in Delhi namely, Safdarjung Hospital, New Delhi, Dr. RML Hospital, New Delhi and Lady Hardinge Medical College and associated Hospitals are concerned, there is no report of unnecessary surgeries being performed on the patients. The Government has enacted a Clinical Establishments (Registration and Regulation) Act, 2010 and also prepared standard treatment guidelines that have been uploaded on the website of Clinical Establishment (Registration and Regulation) Act at www.clinicalestablishments.nic.in.